Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SWANI MOTORS SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 30-07-2025; List of Stakeholders as on Date: 14-10-2025; Name of IP: Mr. Chand Ji Tiku; Process Number: 1; Last 5 digitof registration number: 11389

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	6703849	1	1294917			5408932	NA
2	Liquidation costs incurred till date	1	345920	1	345920				NA
3	Secured financial creditors	4	761119419.45	4	761119419.45				Annexure 3
4	Unsecured financial creditors	8	52560601	7	32707131			19532655	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	3	78000203	3	78000203				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3409479.72	2	3409479.72				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1947000	1	354000		1593000		Annexure 9
Total		20	904086472.170000	19	877231070.1700001		1593000	24941587	